

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2968**  
ANSWERED ON: 26.03.2025

**DEVELOPMENT OF PANCHAYATS IN KOZHIKODE**

**2968: SMT. P.T. USHA:**

Will the Minister of PANCHAYATI RAJ be pleased to state;

- (a) whether Government has allocated funds under Centrally Sponsored Schemes for augmenting the development of panchayats in Kozhikode, Kerala during the last three financial years;
- (b) the details of funds allocated, and funds that are unutilized and unspent during the last three financial years, if so, the details thereof;
- (c) whether any specific fund has been allocated to the panchayats for ensuring development of various social groups, disadvantaged sections and to foster employment; and
- (d) if so, the details thereof, year-wise?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) & (b) Panchayat is a State subject and the Ministry of Panchayati Raj (MoPR) supplements and complements the efforts of State Governments, including fund support under the schemes towards functioning of the Panchayati Raj Institutions (PRIs) on a continuous basis.

The funds released by the Ministry of Panchayati Raj under its only Centrally Sponsored scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) and status of utilisation for capacity building of the elected representatives and their functionaries of the Panchayati Raj Institutions (PRIs), in Kerala including PRIs in Kozhikode during last three years is as under;

Scheme	(Rs. in Crores)					
	2021-22		2022-23		2023-24	
	RGSA		Revamped RGSA			
	Fund Released	Unspent*	Fund Released	Unspent*	Fund Released	Unspent*
Central Share Released	12.00	1.70	30.40	38.50	10.00	17.84

\*Unspent balance includes matching State Share and interest earn in SNA.

(c) & (d) Ministry of Panchayati Raj (MoPR) supplements the efforts of the States through Central Finance Commission Grants. Under Fifteenth Finance Commission (XV FC) Grants

to the tune of Rs. 60,750 crore were allocated for the interim period FY 2020-21 and Rs.2,36,805 Crore are allocated for the period FY 2021-26 to Panchayats in all the three tiers and Traditional Local Bodies and Sixth Schedule areas in 28 States. The XV FC Grants have two components - Tied and Untied. Tied Grants are to be used for drinking water, rainwater harvesting, water recycling, sanitation and maintenance of Open Defecation Free status. Untied grants are to be used for felt needs under the 29 subjects enshrined in the XI Schedule of the Constitution of India – which include, inter alia, poverty alleviation, women and child development, social welfare, including welfare of the handicapped and mentally retarded and welfare of the weaker sections, and particularly, of the Scheduled Castes and the Scheduled Tribes. The details of Fifteenth Finance Commission grants to the State of Kerala during last three years are as under:

**(Rs in crore)**

<b>Year</b>	<b>Allocation Untied</b>	<b>Allocation Tied</b>	<b>Total Allocation</b>
2021-22	481.20	721.80	1203.00
2022-23	498.40	747.60	1246.00
2023-24	504.00	756.00	1260.00

Panchayat-wise details of funds allocated under Fifteenth Finance Commission grants are not maintained centrally as the State is mandated to further allocate to the Panchayats at various level.

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